

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3524/2013

This the 6th day of September, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble K.N. Shrivastava, Member (A)**

Manjeet Singh (Roll No.2201065995)
Recruit SI (Exe.) in Delhi Police,
Constable (Ex.) in Delhi Police,
PIS No.28990587
Aged about 35 years
S/o Sh. Mansa Ram
R/o House No.307, Ward No.21,
Gali No.5, Shakti Nagar,
Jhajjar Road, Bahadurgarh,
Haryana-124507. ... Applicant

(By Advocate: Shri Anil Singal)

Versus

1. Staff Selection Commission
Through its Chairman
C.G.O. Complex, Lodhi Road,
New Delhi.
2. Commissioner of Police Delhi
PHQ, I.P. Estate,
New Delhi. Respondents

(By Advocate: Shri S.M.Arif)

ORDER(ORAL)**By Hon'ble Mr.V. Ajay Kumar, M(J):**

Learned counsel for the applicant submits that the relief claimed by the applicant in the OA, has already been granted by the respondents. Accordingly, the OA is disposed of as having become infructuous.

(K.N.Shrivastava)
Member (A)

(V. Ajay Kumar)
Member (J)

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